

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:1044
ANSWERED ON:13.07.2009
MISUSE OF FUNDS BY NGOS
Joshi Shri Pralhad Venkatesh

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government is aware that some Non-Governmental Organisations (NGOs) are misusing the grants provided by the Government;
- (b) if so, the names of the NGOs found involved in such irregularities and misuse of funds etc. during the last three years and the current year, State-wise; and
- (c) the action taken by the Government against such NGOs?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

- (a) Yes, Sir.
- (b) Following 4 Non Governmental Organisations (NGOs) have been found misusing the grants provided to them.
 - (i) Ayush Foundation, Ahmedabad, Gujarat.
 - (ii) Gram Chetna Seva Samiti, Gwalior, Madhya Pradesh.
 - (iii) Kishan Manila Gramodyog Sansthan, Azamgarh, Uttar Pradesh.
 - (iv) Om Hari Bahudeshiya Sikshan Sanstha, Bhandara, Maharashtra.
- (c); The above Organizations have been blacklisted, further grants stopped/concerned State Governments have been requested to take action for recovery of grants-in-aid to the extent of misutilisation.